

[22 August, 2005]

RAJYA SABHA

(d) if so, the steps taken to remove this encroachment and to punish the culprits?

THE MINISTER OF CULTURE (SHRI S. JAIPAL REDDY) : (a) and (b) No such incident in respect of centrally protected monuments under the management of Archaeological Survey of India has come to the notice of the Government. However, detailed information in this regard is under collection.

(c) and (d) The Nagpur Railway Station is not a centrally protected monument. The Archaeological Survey of India has no information about opening a Food Plaza in Nagpur Railway Station. Information on this has been sought from the Ministry of Railways.

Three language formula

*379. SHRI VA8ANT CHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that under the three language formula CBSE and ICSE students have to study only two languages whereas the State Board schools students have to study three languages;

(b) whether the Government of Maharashtra has requested the Central Government to revise the curricula to bring about a uniformity requiring the State Board students also to study only two language on the pattern of CBSE and ICSE; and

(c) if so, the details of the proposal made by the State Government, when it was made and the decision taken by Government in the matter alongwith the reasons for the delay?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) In schools affiliated to the Central Board of Secondary Education (CBSE) and Council of Indian School Certificate Examination (CISCE), students compulsorily study three languages at the upper primary stage.

(b) No, Sir.

(c) Does not arise.